IN THE NATIONAL COMPANY LAW TRIBUNAL COURT -III, NEW DELHI.

(IB)-395/ND/2017

In the matter of:

Mr. Ashok Kanodia

...Applicant.

٧.

Shiv Priya Cables Pvt. Ltd.

...Respondent

SECTION: Under Section 9 IBC .

Order delivered on 07.12.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the Petitioner Respondent

Rahul Kadyan, Adv.

ORDER

Ld. counsel for the parties are present. It is represented by the ld. Counsel for the petitioner that a settlement is being arrived at between the parties. Both the counsels represent that otherwise the pleadings in the matter is complete and the matter is ready for final hearing. The matter be posted for reporting settlement failing which enquiry on 22.12.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

KCS